

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

Item 21

CP (IB) No. 78/Chd/Hry/2022

Under Section 95, IBC 2016

**In the matter of:-**

Intec Capital Ltd.

.....Petitioner

Vs.

Lalit Kumar Jain

.....Respondent

**Present :**

None for the petitioner.  
Respondent in person.

Reply is stated to be e-filed by the respondent. Let hard copy of the reply be filed within two weeks with a copy in advance to the counsel opposite. List the matter before Regular Bench on 02.11.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

September 5, 2023

*Vriti*